

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.142/2018

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.03/07/2018/NCLAT/UR/566

In the matter of:

Earth Infrastructures Ltd. Appellant

Versus

Deepak Khanna Respondent

Appearance: None for the Appellant

04.09.2018

No one appears for the Appellant.

Put up after one week, i.e., on 11.09.2018 before the Registrar
Court.

(Abni Ranjan Kumar Sinha)
Registrar